

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/2620/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta.

Dated Guwahati, the 27th March, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT (B) 615 Dated the 23rd March, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 24.03.2023 till the morning of 27.03.2023**, has been granted. The District & Sessions Judge, Barpeta and in his absence, the in-charge District & Sessions Judge, Barpeta shall remain in charge of your Court and office.

Yours faithfully,

Sd/r
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/2621-2622/A, dated 27.03.2023

Copy to:

1. The District & Sessions Judge, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]